

## RAJYA SABHA

Friday, the 2nd August, 1991/11 Shavana,  
1913 (Saka)

The House met at eleven of the clock  
Mr. Chairman in the chair.

### ORAL ANSWERS TO QUESTIONS

#### Availability of Dhara Oil in Selected Cities

\*281. SHRI B. K. HARIPRASAD:  
Will the Minister of AGRICULTURE  
be pleased to state:

(a) whether it is a fact that Dhara vegetable oil is now the product leader in the country;

(b) whether Dhara Oil is being marketed only in few selected cities and if so, which are those cities; and the reasons therefor; and

(c) whether Dhara oil is being marketed in Tetrapack which involves royalty in hard currency, high packaging costs and denudation of scarce forests?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
MULLAPPALLY RAMACHANDRAN):

(a) Yes, Sir.

(b) No, Sir. Dhara is being marketed in a large number of cities in Maharashtra, Haryana, Punjab, Jammu & Kashmir, Himachal Pradesh, Gujarat, Uttar Pradesh, Goa, the Union Territories of Delhi and Chandigarh and in Calcutta metropolitan area.

(c) NDDB is packaging Dhara Oil in tetrapack. Use of the tetrapack system for Dhara does not involve payment of any royalty in hard currency. Tetrapack is more economical and efficient than tin or any other comparable packaging. This system apart from being tamper-proof, involves minimum handling loss and utmost efficiency in transporting over long distances. While it is desirable to, generally reduce usage of paper, the only satisfactory leak-proof packaging available with NDDB when it was appointed the market intervention agency was tetra-

brik. Hence, NDDB had no alternative, but to use it.

SHRI B. K. HARIPRASAD: Sir, the reply given by the hon. Minister clearly shows now the Ministry has neglected some of the States in the South. Dhara oil is basically an imported rape-seed oil blended with soyabean oil, gifted to our country by USA and Canada, for the co-operatives. We have been receiving this oil since 1977, but we have failed to increase the domestic production. I would like to know from the hon. Minister why this vegetable oil has been sold to the traders instead of to the consumers or through the public distribution system. Almost 40 per cent of the vegetable oil from 1986 has been sold to the federation in Gujarat only 3 per cent in Madhya Pradesh and 5 per cent in Karnataka. Nothing to the Southern States, other parts of the South, and the Northern Region.

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Mr. Chairman, Sir, the allocation of palm oil is not there. We do not receive any palm oil. We are having only groundnut oil and mustard oil. This Dhara oil was introduced, by way of a market intervention scheme, to maintain the price level. This came into the market only three years back. At that time, it was only 7,500 tonnes. Subsequently, it increased to 19,000 tonnes, 73,000 tonnes and 1,50,000 tonnes. There is no question of any differentiation. Somewhere, we had to start. If it starts at one place, the people from some other place would ask 'Why did it not start from our place?' Next year we are planning to increase this to 300,000 tonnes so that we can have more even distribution. We are trying to cover as many areas as possible. There is no differentiation in that. We are not going to do that. In the case of Karnataka, we supply other varieties. In fact, the Karnataka Oil Federation is selling mustard oil, groundnut oil and Sunflower oil under the brand names, Safola and Sun Gold in packs of 1 kg., 2 kgs. and 5 kg. It is about 100 tonnes per month.

SHRI B. K. HARIPRASAD: I would like to know from the hon. Minister whether it is a fact that old and wornout tetrapack machines were imported just

under one single tender by cleverly putting some terms and riders in the original tender? Why were such old machines imported? Even after ten years, some of these machines are working at 0—20 per cent when the actual capacity is about 35 per cent. Is it a fact and, if so, whether the C&A.G. would be asked to enquire into this scandal which had appeared some time back in the leading magazines of the country?

**SHRI BALRAM JAKHAR:** Sir, the quantity of groundnut oil and rapeseed oil which we are producing has to be packed. As the production goes up, we are going to use more and more package material. I do not think there are any irregularities in this. This is the best way of packing it. This is the best oil which is in great demand in the country today.

**SHRI B. K. HARIPARASAD:** I wanted to know whether old and wornout machines were imported.

**SHRI BALRAM JAKHAR:** Why should we allow? In fact, these machines are working perfectly. You can come and see. I will show it to you. I saw it the other day.

**श्री अनन्तराय देवशंकर दवे :** सभापति महोदया, इस "धारा" तेल ने तो सारे देश में हेवॉक कर दिया है—हेवॉक। समझ में आ गया न, हेवॉक हो गया है सारे देश में क्योंकि पहले जब "धारा" तेल बाजार में आया तब उनका दाम क्या था और आज उनका दाम क्या है ? जिस इंटेंशन से एन० डी०डी०बी० को "धारा" तेल के लिये मार्केट इंटरवेंशन स्कीम दी गयी, वह उसमें बिल्कुल निष्फल रही, क्योंकि न किसानों को फायदा हुआ और न ग्राहकों को भी फायदा हुआ। जो मिडिलमैन था वह आज दिन तक ग्राहकों को लूटता रहता है। तो मेरा पहला सवाल है, आपने जो जवाब दिया है उसमें कि आपने कितनी रायल्टी टैट्रापैक पैकिंग के लिये दी ? मेरा "ब" सवाल यह है कि आप सोफ्ट करेंसी पर अभी नहीं दे रहे हैं, हार्ड करेंसी में नहीं दे

रहे हैं, तो सोफ्ट करेंसी में आज तक आपने कितनी रायल्टी दी ?

**श्री बलराम जाखड़ :** आप कहते हैं कि हेवॉक किएट कर दिया, हम कहते हैं कि इसने बड़ा कल्याण कर दिया। अगर यह नहीं होता... (व्यवधान)

**श्री अनन्तराय देवशंकर दवे :** कुछ तो कीजिये आज, 41 रुपया प्रति किलो... (व्यवधान)

**श्री बलराम जाखड़ :** अगर "धारा" तेल नहीं होता और अगर मार्केट इंटरवेंशन स्कीम नहीं होती तो आप गुजरात के किसानों से पूछते कि उनका क्या भाव बिकता था और बाद में क्या भाव जाता था। अगर यह नहीं होता तो अनर्थ हो गया होता। इसी में एक ही चीज है जो किसानों की है, कोऑपरेटिव है, किसी के अलहुदा आधिपत्य की नहीं है और वह आधिपत्य किसानों का रखना आवश्यक है कि किसान का पैसा किसान के पास जाये और यह सिर्फ कोऑपरेटिव तरीका है जिसके जरिये उसके पास जा सकता है। ताकि किसान का पैसा किसान के पास जाये और यह कोऑपरेटिव के माध्यम से ही उसके पास पहुंच सकता है।

**श्री अनन्तराय देवशंकर दवे :** आपने कितनी रायल्टी दी, मैं यह पूछना चाहता हूँ।

**श्री बलराम जाखड़ :** इसका मुझे अभी ज्ञान नहीं है, मैं पूछकर बता दूंगा।

**श्री अनन्तराय देवशंकर दवे :** यह टैट्रापैकिंग की रायल्टी से संबंधित है।

**श्री बलराम जाखड़ :** वह बात आप की ठीक है लेकिन अभी मेरे सामने की चीज है मैं वही बता रहा हूँ।

**SHRI H. HAMNUMANTHAPPA:** The Minister has stated about the Karnataka Oil Federation. I come from the area

where groundnut oil is produced. A lot of complaints are coming about this Oil Federation that there is a lot of adulteration. I am told, even engine oil is refined and sent to the Federation. There is no check at the level of purchasing. Also, a number of oil mills have come up. They send even sometimes water, two tanks of oil and one tank of water, and get full money for that. Various complaints have been received and also sent to the Federation. I would request you to see how this practice can be curbed. Secondly, NDDB's main responsibility was to provide milk and milk products. I certainly appreciate the efficient management of NDDB, but it has got to go throughout the country, beyond Gujarat. Oil product is a basic necessity of the people and NDDB need not be loaded with this burden of oil distribution. Let it carry on with the milk and milk products. Let there be another organisation with efficient management to take over oil.

Will the hon. Minister consider these suggestions?

श्री बलराम जाखड़ : मेरे ख्याल में कुछ ऐसे लोग हैं जिनको इसकी वजह से घाटा हो रहा है। प्राइवेट सैक्टर के कुछ लोग जो पहले किसानों को लूटा करते थे, उनको घाटा हो रहा है, इसी का यह असर है कि इस तरह की शिकायतें करवाई जा रही हैं। मैंने स्वयं इसको देखा है, मैंने पर्सनली इसको चैक किया है कि हर एक टैंकर को किस तरह से टेस्ट किया जाता है, फिर तोला जाता है। अगर वह ठीक नहीं होता तो उसको वापस भेज दिया जाता है और इसमें किसी किस्म की कोई सिलावट नहीं है। I think this is the best thing which we are producing मेरा ख्याल है कि एन०डी०डी० सी० ने जो काम किया है उसकी सराहना करनी चाहिये क्योंकि वह किसानों के हित में काम कर रहा है। हमें काम करने से क्यों रोकते हो? अगर हम और ज्यादा बना सके तो अवश्य बचायेंगे।

श्री सभापति : अगर उसमें खराबी होगी तो वह कैसे आप देख लेंगे।

श्री बलराम जाखड़ : बिल्कुल, इसमें कोई दिक्कत नहीं है।

श्री सुरेश पचौरी : महोदय, नेशनल डेरी डेवलपमेंट बोर्ड द्वारा धारा आयाल के संबंध में जो मशीनें इंपोर्ट की जा रही हैं उसके संबंध में मेरे साथी ने बताया लेकिन उससे हटकर मैं कुछ बातों की ओर आपका ध्यान आकर्षित करना चाहूंगा। इसमें जो पैकिंग होती है और मंत्री जी ने अपने 16 मई, 1990 के उत्तर में बताया था कि यह जो पैकिंग होती है वह एक लीटर की होती है और गांव वाले लोग उसे एक किलोग्राम के समान मानकर चलते हैं। महोदय, 1977 के जो वैट्स एंड मैजर-मेंट्स के रूल हैं, यह उनके खिलाफ है। साथ ही उसमें जो मिक्सिंग आफ आयरलैंड होती है उससे कांज्यूमर्स के इंडस्ट्रस साल्व नहीं होते और यह 1955 के इंसैशियल क्वालिटीज एक्ट के भी खिलाफ है। मैं यह जानना चाहता हूं कि क्या इस तरह की मिक्सिंग को रोकने के लिये उस एक्ट के तहत इस नेशनल डेरी डेवलपमेंट बोर्ड के खिलाफ कोई कार्यवाही की जायेगी? साथ ही जो वैट्स एंड मैजर-मेंट्स के रूल की अवहेलना हो रही है, उसकी तरफ उनका ध्यान दिलाया गया है। यह सब इसलिए हो रहा है क्योंकि नेशनल डेरी डेवलपमेंट बोर्ड "कैट" के अन्तर्गत नहीं आता। यह ठीक है कि इसमें कुछ सराहनीय काम हो रहे हैं लेकिन बहुत से काम वैसे भी हो रहे हैं। इसलिये मैं जानना चाहता हूं कि क्या इस बोर्ड को "कैट" के अन्तर्गत लाया जायेगा?

महोदय, दूसरी बात मैं यह कहना चाहता हूं कि धारा आयाल के डिस्ट्रीब्यूशन का काम केवल गुजरात को आप-रेटिव मिल्क मार्केटिंग फेडरेशन को दिया गया है जिसके चेयरमैन वही हैं जो नेशनल डेरी डेवलपमेंट बोर्ड के चेयरमैन हैं। मैं यह पूछना चाहता हूं कि क्या अन्य स्टेट्स की जो फेडरेशंस हैं, उनको यह डिस्ट्रीब्यूशन का काम सौंपा जायेगा?

**श्री बलराम जाखड़ :** महोदय, हमने अभी तक कोई मिक्सिंग नहीं की है। ग्राउंडनट आयल अलहुदा है, रेपसीड आयल अलहुदा है, पामोलीन अलहुदा है। जहाँ तक पैकिंग का सवाल है तो केवल एक किलोग्राम नहीं बल्कि अब तो छोटे-छोटे 200 ग्राम के भी पैक आने लगे हैं। कोई दिक्कत इस मामले में नहीं आई है। मैं माननीय सदस्य को आश्वासन देना चाहता हूँ कि इस मामले में कोई चिंता की बात नहीं है। मशीनों के मुतल्लिक बात आप करते हैं तो कोई चीज है तो मुझे बता दीजिये। यह सिर्फ उन लोगों की बात है जो हमारे कोआपरेटिव सेंटर का सफाया करना चाहते हैं।

**SHRI SOM PAL:** Honourable Chairman, I do recognize that NDDB has acquired, during the past years, a welcome capability of influencing market prices in favour of consumers through its market intervention operations, but one of its primary objectives is to provide support to the farmers at the time of harvest through bulk purchases of oil-seeds and oil in the market. During the past two years it has been observed that NDDB start their operations much after the harvest and thereby do not provide the required support to the producers. Rather, in that way they provide support to the traders who have already acquired the crop. So my question through you, Sir, is will the honourable Minister consider giving a directive to the NDDB that they start their purchase operations right at the time of beginning of the harvest?

**SHRI BALRAM JAKHAR:** I can assure the honourable Member that nothing will be spared to safeguard the interests of the farmers. Not only that. We have made tank farms here. I would like to show the honourable Member, some day, what we envisage to do. Because we have got more than 100,000 tonnes of storage capacity only at Delhi, we have to purchase and store it to use it later on for equitable distribution.

**SHRI SOM PAL:** My particular question is about a directive regarding the date of starting purchases.

**SHRI BALRAM JAKHAR:** I will do everything possible. Don't worry about it.

**श्री विट्ठलभाई मोतोराम पटेल :** सभापति जी, एन०डी०डी०बी० कोआपरेटिव में अच्छा काम कर रहा है लेकिन उसके खिलाफ निरन्तर कोई न कोई बातें करते रहते हैं क्योंकि व्यापारी लोग नाराज हो जाते हैं। आइल मिल वाले नाराज हो जाते हैं। इसलिये उनको इनकरेजमेंट मिलना चाहिये।

**श्री बलराम जाखड़ :** आप निश्चित रहिए। किसानों की मिल्कियत है उस मिल्कियत की पूरी रक्षा की जायेगी, उसको बढ़ावा दिया जायेगा। यही एक साधन है जिसकी माफत किसानों के घर में पैसा पहुँचेगा।

#### Running of Goods Train without a Driver

\*282. SHRI HARVENDRA SINGH HANSPAL;†

SHRI GHUFRAN AZAM;

Will the Minister of RAILWAYS be pleased to state:

(a) whether a goods train covered nearly 103 km. without driver on the Moradabad line on the 19th July, 1991 at a speed of 60 km. as reported in the Indian Express dated the 21st July, 1991;

(b) if so, the details thereof;

(c) whether Government have ordered a probe into the incident; and

(d) if so, the action Government propose to take against the erring officials so as to obviate the recurrence of such an incident?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) Yes, Sir. The train

†The question was actually asked on the floor of the House by Shri Harvendra Singh Hanspal.